



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 64/2023/EZ

In The Matter of:

Raghunath Maity

... Applicant

Versus

The West Bengal Pollution Control Board & Ors.

... Respondents

AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER ..., THE DISTRICT MAGISTRATE & COLLECTOR, DISTRICT PURBA MEDINIPUR.

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3.	Photocopies of the Letter dated 04.01.2024 written by the Block Land & Land Reforms Officer, Panskura-I, Purba Medinipur, (B.L. & L.R.O) to the	'R-2'	7-9

Officer-in-Charge, Certificate section Purba Medinipur, along with the sketch map, land details are collectively annexed herewith		
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Filed By:-

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

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(M): 9007035534





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AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER ..., THE  
DISTRICT MAGISTRATE & COLLECTOR, DISTRICT PURBA MEDINIPUR.

I, Sri Tanvir Afzal, S/o Abul Afzal, aged about 56 years, by faith-Islam, and working for gain as the District Magistrate & Collector, District: Purba Medinipur residing at 72, Tiljala Road, HSP., Block-I, Flat-5A, Beniapukur, Kolkata-700046 do hereby solemnly affirm and submit as follows:-

1. That this affidavit is being filed in compliance to the Solemn Order dated 21.11.2023, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
2. That in obedience to the Order dated 21.11.2023, the Certificate Officer, district Purba Medinipur has vide order dated 06.12.2023 interalia directed Certificate Debtor (CD) namely Sri Subhankar Das to pay a sum of Rs 90, 578/- ( Rupees Ninety Thousand Five Hundred



and Seventy Eight) to the Certificate Holder i.e the West Bengal Pollution Control Board in maximum 24 (twenty four) instalments by way of demand draft and to send to the court of Certificate Officer, District Purba Medinipur copy of counter part of demand draft regularly without fail, the next date of the said certificate case has been fixed on 19.02.2024.

Photocopy of the order dated 06.12.2023 passed by the Certificate Officer, Purba Medinipur is annexed herewith and marked with the letter 'R-1'.

3. That the Block Land & Land Reforms Officer, Panskura-I, Purba Medinipur, (B.L. & L.R.O) vide letter dated 04.01.2024 has sent the land details along with sketch map with respect to Plot numbers 163, 164, 165 and 223 of Mouza- Meghadanagar, J. L. No. 92, under Panakura to the Officer-in-Charge, Certificate section Purba Medinipur.

Photocopies of the Letter dated 04.01.2024 written by the Block Land & Land Reforms Officer, Panskura-I, Purba Medinipur, (B.L. & L.R.O) to the Officer-in-Charge, Certificate section Purba Medinipur, along with the sketch map, land details are collectively annexed herewith and marked with the letter 'R-2'.

4. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.



Identified by me

*Sibajyoti Chakrabarti*  
Advocate

State of West Bengal

**SANTOSH KUMAR DATTA**  
NOTARY

121A, Hari Ghosh Street  
Kolkata-700006  
Regn. No.- 24 of 1996

Solemnly Affirmed  
&  
Declared before me  
on Identification of Advocate

*S. K. Datta*  
S. K. DATTA  
NOTARY

04.01.2024

*Jamin Agral*

Deponent

District Magistrate & Collector,  
Purba Medinipur

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VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on <sup>4th</sup>..... Day of January, 2024.

Identified by me

*Sibojyoti Chakrabarti*  
Advocate

State of West Bengal

*Lamin Ajeer*

Deponent

District Magistrate & Collector,  
Purba Medinipur



APPENDIX B.

RECORD-ROOM FORMS. Form No. 20.

[See rule 129]

District- Purba Medinipur, Certificate Case No 001/2023

Nature of the Case -under the provisions of the The Bengal PDR Act, 1913

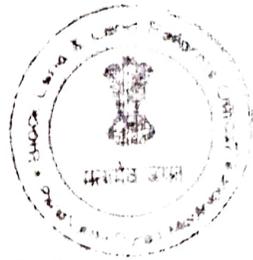
Sl No& Date of Order	Order and Signature of the Officer	Note of action taken on order
06/12/2023	<p>CH is absent. CD Sri Subhankar Das, son of the original CD Late Dipak Kumar Das along with his Ld Advocate, Samir Kr. Maity duly appointed by the DLSA, Purba Medinipur is present.</p> <p>Heard submission from the CD.</p> <p>CD Sri Subhankar Das submitted 'Consent to Establish (NOC) from Environment Point of View' from the West Bengal Pollution Control Board which reveals that on 08/01/04 his father Dipak Kumar Das got Consent to Establish (NOC) duly signed by the Member Secretary, West Bengal Pollution Control Board for his unit Biswanath Bani Mill (Rice Milling) at Mouza-Meghadangar (JL-92), Khatian - 157, Plot No- 165, PS - Panskura, District- Purba Medinipur</p> <p>Another document namely 'Inspection Report cum Check List' duly signed by S Mukherjee, AEE, HRO &amp; K Sahoo, AEE, HRO dated 26 Oct 2017 reflects that M/S Biswanath Bani Mill has obtained 'Consent to Establish (NOC) from the District Industry Centre, Medinipur dated 08/01/2004.</p> <p>After perusal of the two documents it appears to the Id. Court that there is mismatch in connection with the issuer of the 'Consent to Establish (NOC).</p> <p>Inspection Report also reveals that there was no significant impact of environmental pollution observed (noise/air) due to operation of the unit and the unit did not obtain 'Consent to Operate' from The Competent Authority. And 'Wheat Grinding' comes under 'Exempted Category' and 'Rice Milling' comes under 'Green Category'.</p> <p>The Id Court has received an Order (Re: OA No. 64/2023/EZ) of The National Green Tribunal, Eastern Zone Bench, Kolkata dated November 21, 2023 which is seen, perused and considered.</p> <p>The CD deposed before this Id. Court that he lives with his mother and their financial condition is not good. He is an unemployed youth and his mother is housewife and a beneficiary of Lakshmir Bhandar Scheme (She gets Rs. 1000/- per month).</p> <p>Considered.</p> <p>Considering the hearing and all documents attached to the case records, the Certificate Debtor Sri Subhankar Das is hereby directed to pay the due [Rs. 90,578/- (In Words - Rupees Ninety thousand five hundred seventy eight only)] in maximum 24 (twenty four) No(s) of instalments by Demand Draft in favour of WEST BENGAL POLLUTION CONTROL BOARD payable at Kolkata and send to this Id Court copy of the counterpart of the Demand Draft regularly without fail.</p> <p>Persons concerned are being informed accordingly.</p> <p>At Panskura PS, Purba Medinipur is hereby directed to serve a copy of this order to the CD Sri Subhankar Das, S/O - Late Dipak Kumar Das of Village + PO - Meghadangar, PS - Panskura, District- Purba Medinipur.</p> <p>To <u>19/02/2024</u></p>	

*Attested*  
*(M)*  
*08/10/23*  
Deputy Magistrate & Deputy Collector  
Purba Medinipur



*(M)*  
Certificate Officer  
Purba Medinipur

Amexore - 'A-2'



7 257



**GOVERNMENT OF WEST BENGAL  
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER  
PANSKURA-I, PURBA MEDINIPUR**

e-mail – [blropanskural@gmail.com](mailto:blropanskural@gmail.com)

Phone No.- Phone No.- 03228-252671

Memo No. : 17 /Pans-I/24

Dated : 04/01/2024

To  
The Officer-in-Charge  
Certificate Section  
&  
Dy. Magistrate & Dy. Collector  
Purba Medinipur

**Sub:** Report on land details in connection with OA No. 64/2023/EZ in the matter of Raghunath Maity –Vs- WBPCB& Ors.  
**Ref.:** Your good office memo no. 01/Certi.. dt 03/01/2024.

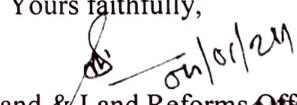
Sir,

Apropos of the subject and reference cited above the undersigned sending herewith the land details with hand sketch map regarding plot nos. 163,164,165 and 223 of Mouza – Meghadangar, JL No. 92 under Panakura-I.

This is for your kind information and necessary action.

Enclo.: As stated.

Yours faithfully,

  
04/01/24  
Block Land & Land Reforms Officer  
Panskura-I, Purba Medinipur

Memo No. : /Pans-I/24

Dated : 04/01/2024

Copy to:  
The Block Development Officer, Panskura-I

  
Deputy Magistrate & Deputy Collector  
Purba Medinipur  
04/01/24

Block Land & Land Reforms Officer  
Panskura-I, Purba Medinipur

# Hand Sketch Map

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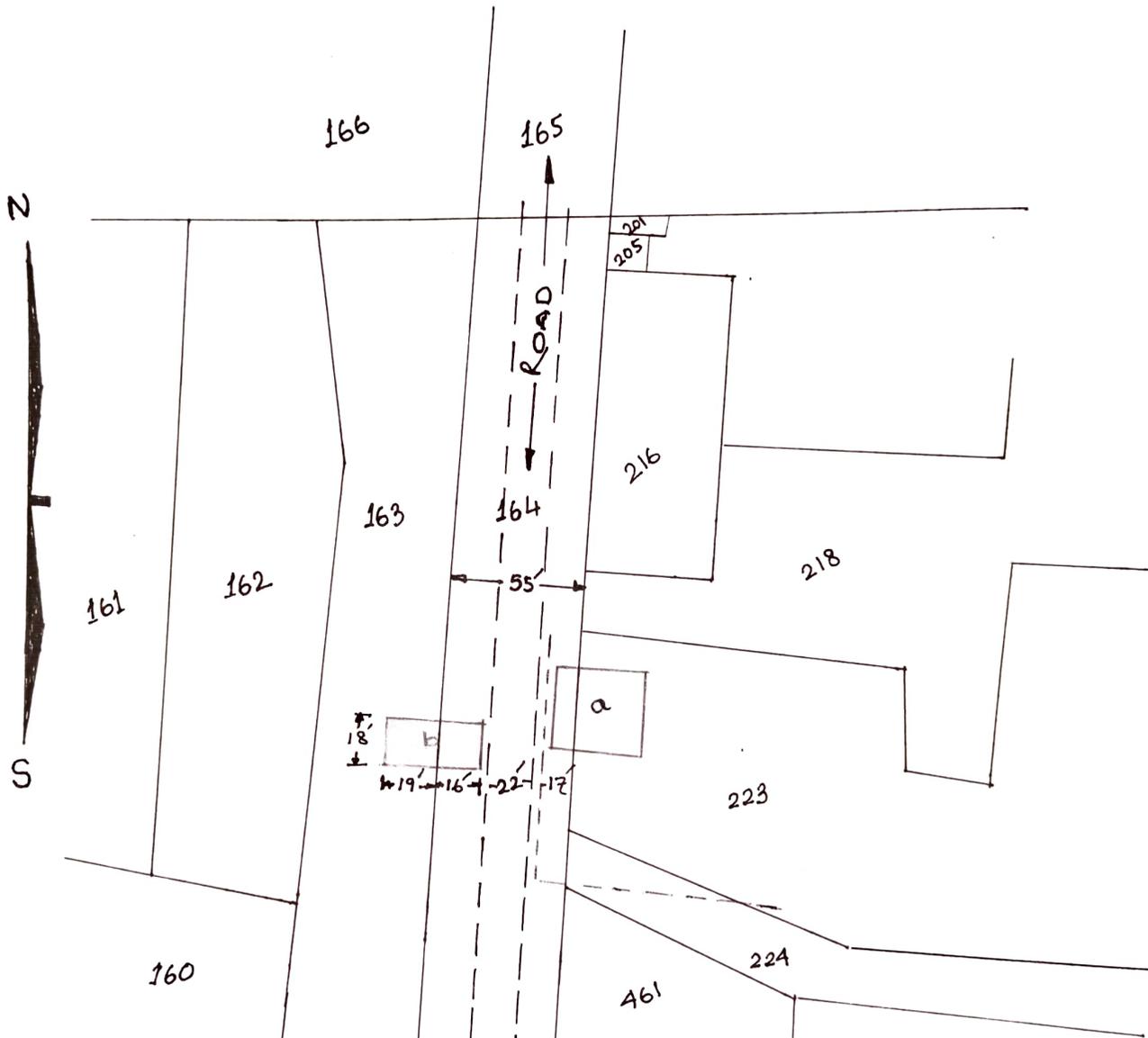
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Regarding land details of Sri Raghunath Maity and Sri Shubhankar Das of vill + PO – Meghadangar ,  
P.S. - Panskura ,Dist. – Purba Medinipur , in connection with OA no 64/2023/EZ.

Raghunath Maity – vs – WBPCB & ors.

Ref:- Officer in Charge , Certification & Dy. Magistrate & Dy. Collector., Purba Medinipur office memo no -  
- 01/Certi.. Dated – 03.01.2024.

Not to Scale



“b” is denote a brick wall asbestos shaded house over plot no 163 & 164 and it possessed by sri Shubhankar Das s/o Dipak Kumar .  
“a” is denote having 2<sup>nd</sup> floor pucca building belongs to petitioner Raghunath Maity possessed over plot 223 & 164. -- Red inked dotted line denote a brick wall i.e. made by petitioner  
Plot no – 163 & 164 of mouza Meghadangar JL – 92 in favour of Irrigation & water wages dept. Petitioner Raghunath Maity is being one of the raiyat of of plot no 223 of the said mouza.

Witness by  
Sri Raghunath Maity  
AMIN  
Asst. & L.R.O., Pans -

Attested  
09/01/24  
Deputy Magistrate & Deputy Collector  
Purba Medinipur

Scan  
09/01/24  
Block Land & Land Reforms Officer  
Panskura



**Land details Report as per computerised Land Record  
Block : Panskura-I**

Mouza	JL No	Plot No	Total Area	Classification	Khatian No	Share	Area	Name of the Raiyat
Meghadangar	92	163	0.78 acres	Nayanjuli	157	10000	0.78 acres	Irrigation & Waterways Deptt.
		164	1.83 acres	Bandh	157	10000	1.83 acres	Irrigation & Waterways Deptt.
		165	0.33 acres	Bandh	157	10000	0.33 acres	Irrigation & Waterways Deptt.
	223	0.36 acres	Bastu	40/2	415	0.01 acres	Chandicharan Manna, S/O- Jiban	
				122/1	5832	0.21 acres	Raghunath Maity, S/O- Bibhuti	
				189	3057	0.11 acres	Tanmay Maity, S/O- Raghunath	
				524	706	0.03 acres	Shankar Manna, S/O- Niranjan	

*Atesha*  
Deputy Magistrate & Deputy Collector  
Purba Medinipur  
09/01/24

*AB* 09/01/24  
Block Land & Land Reforms Office  
Panskura I

BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL EASTERN ZONE  
BENCH, KOLKATA

O. A. NO. 64/2023/EZ

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AFFIDAVIT ON BEHALF OF THE  
RESPONDENT No. , DISTRICT  
MAGISTRATE & COLLECTOR, PURBA  
MEDINIPUR.

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: [subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534.